

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

LIBRARY

OA: 350/1695/2016

Date of Order: 31.10.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member

**CHANDI CHARAN DOLAI  
VS.  
D/O INDIA POST**

For the Applicant : None

For the Respondents : None

O.R.D.E.R (Oral)

Per Ms. Bidisha Banerjee, JM.

In view of the fact that the matter appeared yesterday and it was submitted by the Id. Counsel for both sides that the applicant has preferred an OA to challenge the final order passed in the disciplinary proceedings, the present OA has become infructuous.

2. Therefore, the OA is disposed of as infructuous.

*(Bidisha Banerjee)*  
**Member (J)**

pd